HIGH COURT OF MEGHALAYA: SHILLONG NOTIFICATION

Dated Shillong 20th October, 2023.

NO.HCM.II/123/2015/Pt/Estt./184: It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare the 10th November, 2023 as holiday for the High Court of Meghalaya, the District Judiciary and the other Institutions under the jurisdiction of this High Court on account of "Wangala Festival".

By Order,

REGISTRAR GENERAL
Dated Shillong 20th October, 2023

Memo. No.HCM.II/123/2015/Pt/Estt./184-A Copy to:-

- 1. The Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 5. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
- 6. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of kind information.
- 9. The Director, Meghalaya State Judicial Academy, Shillong for favour of kind information.
- 10. All District & Sessions Judges in Meghalaya for favour of kind information.
- 11. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
- 12. The Central Project Coordinator, High Court of Meghalaya, Shillong for favour of kind information.
- 13. The Judicial Magistrate First Class, Mairang District Court for favour of kind information.
- 14. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra/ Amlarem/ Dadenggre for favour of kind information.
- 15. All Joint Registrars/Deputy Registrars/Assistant Registrars/Superintendents, High Court of Meghalaya, Shillong for favour kind information.
- 16. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 17. The President/Secretary, all Bar Associations in Meghalaya for favour of kind information.
- . 18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 19. Notice board.
- 20. Office File.

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REGISTRAR GENERAL